

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

ITEM No. 121

IA(IBC)/1308(CH)2022, IA(IBC)/1331(CH)2023, IA(IBC)/2061(CH)2023 and  
IA(IBC)/2217(CH)2023  
in  
CP (IB) NO.97/Chd/Hry/2018  
(Admitted)

**IN THE MATTER OF:-**

Oriental Bank of Commerce

...Petitioner

Versus

Isolux Corsan India Engineering and  
Construction Pvt. Ltd. and Others

...Respondent

**Under Section: 7 and 60(5), IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter  
is adjourned to 22.08.2024.

04.07.2024  
Tanvi

Sd/-  
Court Officer